

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **01.05.2023** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesh Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 112/2023	Ann George Vs K. Parameshwaran Nair WITH	Mr. Pradeep Joy	
2	Comp App (AT) (CH) (Ins) No. 113/2023	E P George Vs K Parameshwaran Nair WITH	Mr. Pradeep Joy	
3	Comp App (AT) (CH) (Ins) No. 114/2023	E. P. George Vs K. Parameshwaran Nair WITH	Mr. Pradeep Joy	
4	Comp App (AT) (CH) (Ins) No. 115/2023	Fancy Mega Projects Private Limited Vs K. Parameshwaran Nair WITH	Mr. Pradeep Joy	
5	Comp App (AT) (CH) (Ins) No. 117/2023 For Condone Delay IA No. 406/2023	E. P. George Vs K. Parameshwaran Nair WITH	Mr. Pradeep Joy	
6	Comp App (AT) (CH) (Ins) No. 118/2023 For Condone Delay IA No. 407/2023	Novelty Clothing Private Limited Vs K. Parameshwaran Nair	Mr. Pradeep Joy	
7	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Private Limited	Mr. Samuel Nagadesi, CA	

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 21/2023 For Condone Delay IA No. 67/2023 Leave to file IA No. 69/2023 For Exemption IA No. 68/2023 For Stay IA No. 66/2023	Kolla Koteswar Rao Vs Leesa Lifesciences Pvt. Ltd. & Anr	Mr. SM Vivekanandh	Mr. Pranava Charan-R1/For Caveator Mr. Kaushik Narayanan- R2/For Caveator

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No.235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs. Expat Projects and Development Pvt Ltd	Mr. Kaushik Ramaswamy	M/s Uday Shankar Associates
10	Comp App (AT) (CH) (Ins) No. 103/2022 Contempt Case (AT) No. 4/2022 For Stay IA No. 238/2022 For Exemption IA No. 239/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. VVSN Raju-R1 Mr. Varun Srinivasan R2 M/s. Mummaneni Vazra Laxmi- R3

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500